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THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 12th March, 2021
No.HC.XV.17/2019/37/RV. After consideration of the show cause reply, dated 24.02.2021, submitted by Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar) (under suspension), Karimganj, against the proposed punishment of compulsory retirement in connection with the disciplinary proceeding drawn against him vide High Court letter No. HC.XV.17/2019/17/RV., dated 18.01.2020, the High Court has been pleased to impose the punishment of withholding 2 (two) increments with non-cumulative effect on him, and to withdraw the suspension order, issued vide High Court Notification No. HC.XV.17/2019/166/RV., dated 01.11.2019 and reinstate him in service. On his reinstatement Shri Choudhury is posted as Sub-Divisional Judicial Magistrate (M), Gohpur.

By Order

Sd/- GAUTAM BARUAH
REGISTRAR (VIGILANCE)

Memo No. HC.XV.17/2019/37-A /RV., dated 12.03.2021

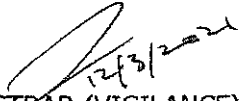
Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, with reference to High Court Memo. No. HC.XV.17/2019/166-A/RV., dated 01.11.2019.
3. The District and Sessions Judge, Karimganj, Pin. 788710, with reference to High Court Memo. No.HC.XV.17/2019/166-A/RV., dated 01.11.2019.
- 4.The District and Sessions Judge, Kamrup (M), Guwahati, for information with reference to High Court Memo. No. HC.XV.17/2019/166-A/RV., dated 01.11.2019.
- 5.The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Chief Judicial Magistrate, Karimganj, Pin.788710 with reference to High Court Memo. No.HC.XV.17/2019/166-A/RV., dated 01.11.2019.
7. Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar) Karimganj. Present Address: House No.43, Choudhury Cottage, Gandhi Basti Tiniali, P.O. Silpukhuri, Dist. Kamrup (M) (Assam), Pin.781003.
8. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
- 9.The Treasury Officer, Karimganj, P.O. & Dist. Karimganj, Pin-788710/ Kamrup (M), Guwahati, for information with reference to High Court Memo. No.HC.XV.17/2019/166-A/RV., dated 01.11.2019
- 10.The Administrative Officer (Judl.), Appointment Section/Statement Section, Gauhati High Court, Guwahati

11. The P.S. to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.

✓ 12. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.

13. The C.A. to Registrar General, Gauhati High Court, Guwahati.


12/3/2021
REGISTRAR (VIGILANCE)
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